

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

51

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkateswara Rao (Rg) by Sr. Counsel - Narasimha Rao Sr. Counsel.	Advocate	9849623855	V Venkateswara Rao

ORDER

Heard. Shri V.Venkateswara Rao, Ld Counsel for Respondent No.8.

The Ld. Counsel for Respondent requested some time, Hence, case is posted to 08-11-2017.


Member (T)

pc


Member (J)